

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3030/2021

MANOJ KUMAR PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(only SLP (Cr1) no. 3030/2021 is to be listed)

Date : 18-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s) Mr. Mohit D. Ram, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The delay in filing better translations/ additional documents
is condoned.

Time of two weeks is granted to file spare copies on record
for effecting service of notice on the respondents.

The learned counsel for the petitioner is at liberty to serve
the standing counsel for respondent no.1.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
COURT MASTER (NSH)